

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2724  
ANSWERED ON:28.07.2014  
DIVERSION OF GAS  
Adsul Shri Anandrao

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the gas usage is restricted to the specific units;
- (b) if so, the details thereof;
- (c) whether the Government proposes to allow power companies to divert natural gas allocated for one of their plants to another to achieve optimal operations; and
- (d) if so, the details thereof along with the conditions set by the Ministry for diversion of natural gas?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b): Yes, Madam. Since domestic natural gas is a scarce commodity, it has to be utilized for the specific purpose for which it has been allocated.

(c) & (d): Yes, Madam. On 1st January, 2013, MoP&NG has issued guidelines for Clubbing/ Diversion of Gas between power plants of the same owner with the intent to serve larger public interest so that available gas by Clubbing/Diversion can be used more efficiently in order to improve the Plant Load Factor (PLF) with corresponding increase in generation of electricity visvis pre-clubbing/diversion period with certain terms and conditions which are provided in the guidelines. The conditions provided in the guidelines are annexed.